## THE HIGH COURT OF MEGHALAYA AT SHILLONG **NOTICE INVITING QUOTATION**

Dated Shillong the \_\_November, 2015

No. HCM II/202/2014/Pt-II : Sealed Quotations affixing non-refundable court fee stamp of Rs. 20/- (Rupees Twenty only) are hereby invited from Government Registered firms for supply of 1 (One) no. of 2KVA online uninterruptable Power Supply (UPS) with 1 hour backup and 3 years warranty as per prevailing DGS&D Rate.

The rates quoted with terms and conditions and F.O.R. Office of the undersigned will be received during Office Hours up to 24th November, 2015 at 2:00 PM and will be opened on the same day at 2:00 PM in the presence of the Quotationers or their representatives, if any.

Quotationers received after the above date/time will be summarily rejected. And the undersigned reserved the rights to accept or reject any of the quotations.

Details is available in the website.

No. HCM II/202/2014/Pt-II/3617A Dated Shillong the  $\frac{k^2}{N}$  November, 2015 Copy to:

REGISTRAR GENERAL

- 1. The System Analyst for uploading in the Official Website.
  - 2. Office Notice board.
  - 3. Account Section.
  - 4. Office File.

## QUOTATION FOR 2KVA ONLINE UPS WITH 1 HOURS BACKUP AND 3 YEARS WARRANTY

Name of the quotationer	Model	Whether Govt. Registered Yes/No	Govt. Registration No.	Rate as per DGS&D rate	warranty

Tax	: Inclusive/Exclusive	
If Exclusive, the rate is	:	
Therefore, the total rate is	: Rs(In figure as well as words)	
Signature of the Quotationer	with seal :	